

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:2080
ANSWERED ON:07.12.2011
AGENCY TO OVERSEE ATC
Ganeshamurthi Shri A.

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government proposes to form a separate agency to oversee Air Traffic Control (ATC) in the country;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the time by which the said agency is likely to be formed?

Answer

MINISTER OF OVERSEAS INDIAN AFFAIRS & MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI)

(a) to (c) Yes, Madam, Government of India had decided `in principle` to hive off the Air Navigation Services (ANS) from Airports Authority of India (AAI). As per the scheme approved by the Gol, the process of hiving off the ANS functions from AAI and bringing them under a separate body will be undertaken in two phases. In the first phase, a post of whole-time Member(ANS) has been created on the AAI Board.

The process for segregating ANS and related activities has been taken up. A Consultant has been engaged to support this process for expeditious actions. No timeline for formation of the said agency has been fixed.